

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2005.

17.02-1½ hrs.

INDIAN PENAL CODE (AMENDMENT) BILL, *2005

(Amendment of sections 304, etc.)

SHRIMATI KRISHNA TIRATH (KAROL BAGH): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

SHRIMATI KRISHNA TIRATH : I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 24.3.2005